

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2783
ANSWERED ON:15.03.2010
REIMBURSEMENT OF MESS ALLOWANCE
Ray Shri Bishnu Pada

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the hostlers of Industrial Training Institutes (ITIs) are reimbursed fully in respect of the mess allowance in Andaman and Nicobar Islands;
- (b) if so, the details thereof alongwith the quantum of fund reimbursed during each of the last three years and the current year, ITI-wise; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) The hostellers of ITI of Andaman and Nicobar Islands are reimbursed fully in respect of the mess allowance.
- (b) The quantum of mess bill reimbursed during each of the last three years and the current year, for the only ITI is furnished below :

Name of ITI : ITI, Dollyganj

Year Amount in Rs.

2006-07 3,74,723

2007-08 3,97,598

2008-09 5,45,770

2009-10 4,07,755

- (c) Does not arise.